Will the PRIME MINISTER be pleased to state:

(a) whether the Government proposes to take steps and move ahead with the Indo-US Nuclear 123-Agreement, which is a long pending agreement with United States; and

(b) if so, the details of the agreement and the status thereof?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER’S OFFICE (Dr. JITENDRA SINGH):

(a) The Agreement for cooperation between the Government of India and the Government of the United States of America concerning peaceful uses of nuclear energy is already in effect.

(b) The Agreement enables full civil nuclear energy cooperation covering numerous areas of mutual interest as decided by the two Governments from time to time.

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